

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

13. C.P. (IB)/266(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Edelweiss Asset Reconstruction Co. Ltd.  
Vs.  
Tulasi Refrigerators Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Suchitra Valjee, Ld. Counsel for the Financial Creditor present. No representation on the part of the Corporate Debtor.
2. Post this matter for final hearing on **20.12.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**